

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 20

**CP No. 45/Chd/Hry/2022
Under Section 252(3), CA 2013**

In the matter of:-

Aman Sarin

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

November 03, 2023
TNV

Sd/-
Court Officer